

17

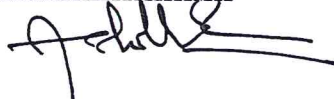
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/156/2016  
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited  
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYASANKAR. R. ASHAKUMAR	Counsel for Respondent	
----	----------------------------------	------------------------	--

2)	M.K. PREETHA. for KSR & Co.	Counsel for Petitioners	
----	--------------------------------	-------------------------	---

**ORDER**

Counsels representing both the parties are present. Counsel for respondents prayed for time to file additional counter. Time is enlarged at request. Put up on 20.02.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc